

said in my previous answer, this is more a development, propaganda and publicity scheme and not at all a commercial scheme. That was the original intention of Dr. Lincoln who recommended the scheme. Our experience has shown that there is a great potentiality for dissemination, marketing survey and bringing of the small man to the focus of the areas where the consumption capacity is big. What is indicated as loss in the statement in normal terminology should have been called developmental expenditure. I can assure the hon. Member that the turn-over in some cases has been found to be profitable. In some cases, the loss has not been more than 10 per cent. of the turn-over.

Shri Harish Chandra Mathur: I want to know why this investigation cannot be held in respect of the goods which are already being sold to the extent of crores of rupees. Why is it necessary to employ this agency to carry on investigation. If you read the statement, you will find that investigation is being carried on in respect of 8 industries which are well established in the market. They are selling goods worth crores of rupees. Why can't investigation be conducted in respect of goods which are being sold? Why this luxurious agency?

Shri Manubhai Shah: According to the requirements of the country, what is being sold is a fraction of what should have been sold by the well established industries. It is in this field that the small-scale sector has to expand considerably. Regarding new lines, unless we test the new schemes in the well established lines where consumer preference exists, it will be hazardous to go into new lines. For the reference of the House, I would re-read the industries which have been given in the statement: Ready-made garments, Quality Marked Scissors, Khurja Pottery, Builders Hardware, Footwear, Paints and Varnishes, Domestic Utensils. These very industries, the House will appreciate, are the ones in which there is tremendous scope for expansion of the small-scale sector. That is why we

want to propagate in the various rural regions both for expansion as well as for utilisation.

Mr. Speaker: Next question.

Shri Harish Chandra Mathur: I want to put another question.

Mr. Speaker: A number of questions have been allowed.

All India Sericulture Training Institute, Channapatna (Mysore)

*1635. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 845 on the 5th August, 1957 and state the steps taken so far for the establishment of an All India Training Institute for Sericulture at Channapatna (Mysore)?

The Minister of Commerce (Shri Kanungo): The estimate for the scheme is under consideration. It has been decided to set up the Institute at Channapatna in Mysore and the Mysore Government have been requested to provide 15 acres of land.

Shri Siddiah: May I know whether the original estimate was revised and if so, why? How long will it take to complete the construction of the Institute?

Shri Kanungo: It had to be revised because the prices of raw materials had gone up. Provided the Mysore Government makes the land available and provides other facilities it is expected that the construction will take not more than a year.

Shri Siddiah: May I know how many graduates and matriculates will be admitted to this institution for training and whether hostel accommodation is provided for all the trainees there?

Shri Kanungo: Trainees will be of both types, graduates and non-graduates, and the number, to start with, will be round about 40. Most of them will be State Government employees.

Shri Siddiah: He has not answered the second part of the question.

Mr. Speaker: Is there a proposal to have a hostel?

Shri Kanungo: Hostel accommodation will be provided.

Shri Thimmatah: May I know when this scheme was sanctioned and what are the reasons for the delay in establishing this sericulture institute?

Shri Kanungo: As I said, this is still under consideration. It has not yet been finalised because the prices have gone up in the meantime.

Shri B. K. Galkwad: May I know whether there is any particular restriction that a particular number should be graduates or non-graduates? Is there any number fixed?

Shri Kanungo: It has not been fixed. It all depends on the type of persons whom the State Government selects.

Shri S. C. Samanta: May I know whether there is any proposal to establish regional teaching institutes also?

Shri Kanungo: Not necessarily. This institute will serve the whole of India, along with the higher institute available in Berhampore in West Bengal.

Plan Provision for Vidarbha

*1636. **Shri Balkrishna Wasnik:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Bombay have raised the question of increasing Plan provision for Vidarbha with the Planning Commission, as on a *pro rata* basis Vidarbha should have been given Rs. 44 crores for its development schemes; and

(b) if so, the action taken thereon?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The matter is under consideration.

Shri Balkrishna Wasnik: In view of the fact that the plan for the former Madhya Pradesh was estimated to cost Rs. 123.7 crores and on a *pro rata*

basis Vidarbha should have been given Rs. 44 crores, may I know the reason why the plan for Vidarbha is only Rs. 39 crores?

Mr. Speaker: The difference is only Rs. 5 crores.

Shri S. N. Mishra: Population is certainly a governing consideration, but there are other considerations too. But, whatever may be the consideration or the principle that will have to be applied to the available funds, that is funds which are available after making provision for spill over projects and also for such commitments as the Tawa scheme. If the hon. Member bears these things in mind, he will not find any injustice having been done to Vidarbha. All the same, this matter is under consideration.

Shri Balkrishna Wasnik: Is it a fact that because a contribution of about Rs. 8 crores has not been made to Vidarbha, many of the development schemes there are being held up?

Shri S. N. Mishra: I have no information about that, about schemes having been held up, but I would like to make it clear that since we have a communication from the Chief Minister of Bombay on this point, that communication is under examination. But in regard to the schemes having been held up, I shall certainly enquire.

Shri B. K. Galkwad: The hon. Minister said there are other considerations too while considering this problem. May I know what other considerations there are?

Shri S. N. Mishra: One very important consideration which would readily come to the mind of the hon. Member is the backwardness of an area.

Import of Electric Motors

*1637. **Shri S. R. Aramgham:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Madras has been repeatedly urging the Centre to issue import permits for 15,000 electric motors for the use of agriculturists in the State; and